

principle with a few suggested changes. On the basis of the suggestions made by the HPC, the State Government of Uttar Pradesh forwarded a revised proposal to the tune of Rs. 105.14 crore as Central share and State share of Rs. 35.05 crore in Part-A and for Rs. 67.46 crore as Central share and Rs. 22.54 crore as State share in Part-B. The detailed item-wise action plan, 2011-12 of Uttar Pradesh is in approval stage.

Implementation of Section 438 CrPC to Uttar Pradesh

†1619. SHRI NARESH CHANDRA AGRAWAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government of Uttar Pradesh has recommended to the Government to implement Section 438 of CrPC in the State of Uttar Pradesh.; and

(b) if so, by when a decision will be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) The Code of Criminal Procedure (Uttar Pradesh Amendment) Bill, 2010 was received from the Government of Uttar Pradesh containing proposal to amend the Code of Criminal Procedure 1973, in its application to the State of Uttar Pradesh, with a view to revive Section 438 of CrPC.

(b) The decision of the Government in this regard was communicated to the State Government on 12.9.2011.

Suicides in the country

†1620. SHRI KAPTAN SINGH SOLANKI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that 15 Indians commit suicide every hour all over the country;

(b) if so, the details thereof;

(c) whether Government has prepared any guidelines to prevent such incidents; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) and (b) The State/UT-wise details of suicides cases reported during 2008-2010 is given in Statement (See below).

(c) and (d) 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. However, the Government has approved implementation of the District Mental Health Programme in various parts of the country with added components of suicide prevention services, work place stress management, life skills training and counseling in schools and colleges.

†Original notice of the question was received in Hindi.

Statement

State/UT-wise number of suicides during 2008-2010

| Sl. No. | State/UT | 2008 | 2009 | 2010 |
|---------|-------------------|-------|-------|-------|
| 1 | 2 | 3 | 4 | 5 |
| 1. | Andhra Pradesh | 14354 | 14500 | 15901 |
| 2. | Arunachal Pradesh | 110 | 110 | 131 |
| 3. | Assam | 2989 | 2966 | 2993 |
| 4. | Bihar | 1015 | 1051 | 1226 |
| 5. | Chhattisgarh | 4945 | 5883 | 6522 |
| 6. | Goa | 287 | 278 | 322 |
| 7. | Gujarat | 6165 | 6156 | 6207 |
| 8. | Haryana | 2656 | 2503 | 2895 |
| 9. | Himachal Pradesh | 630 | 560 | 542 |
| 10. | Jammu and Kashmir | 310 | 321 | 259 |
| 11. | Jharkhand | 911 | 1112 | 1232 |
| 12. | Karnataka | 12222 | 12195 | 12651 |
| 13. | Kerala | 8569 | 8755 | 8586 |
| 14. | Madhya Pradesh | 7629 | 9113 | 9003 |
| 15. | Maharashtra | 14374 | 14300 | 15916 |
| 16. | Manipur | 34 | 27 | 37 |
| 17. | Meghalaya | 85 | 112 | 108 |
| 18. | Mizoram | 41 | 69 | 76 |
| 19. | Nagaland | 42 | 31 | 12 |
| 20. | Orissa | 4904 | 4365 | 4255 |
| 21. | Punjab | 869 | 847 | 920 |
| 22. | Rajasthan | 5166 | 5065 | 4920 |
| 23. | Sikkim | 287 | 241 | 280 |

| 1 | 2 | 3 | 4 | 5 |
|--------------------------|-----------------------------|--------|--------|--------|
| 24. | Tamil Nadu | 14425 | 14424 | 16561 |
| 25. | Tripura | 752 | 738 | 725 |
| 26. | Uttar Pradesh | 4088 | 4158 | 3628 |
| 27. | Uttarakhand | 191 | 342 | 281 |
| 28. | West Bengal | 14852 | 14648 | 16037 |
| TOTAL (STATES) | | 122902 | 124870 | 132226 |
| Union Territories | | | | |
| 29. | Andaman and Nicobar Islands | 143 | 131 | 156 |
| 30. | Chandigarh | 83 | 75 | 71 |
| 31. | Dadra and Nagar Haveli | 60 | 56 | 63 |
| 32. | Daman and Diu | 19 | 23 | 31 |
| 33. | Delhi (UT) | 1303 | 1477 | 1543 |
| 34. | Lakshadweep | 0 | 1 | 1 |
| 35. | Puducherry | 507 | 518 | 508 |
| TOTAL (UTs): | | 2115 | 2281 | 2373 |
| TOTAL (ALL INDIA): | | 125017 | 127151 | 134599 |

* Source: 'Accidental Deaths and Suicides in India'.

Paramilitary troops deployed in anti-naxal operations

1621. MS. MABEL REBELLO: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) how many paramilitary troops are deployed in naxal operations;
- (b) what is the actual requirement; and
- (c) by when Government proposes to overcome this shortfall and give required troops for anti-naxal operations so that once and for all we could get rid of naxals in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) At present, 73 battalions of Central Armed Police Forces (CAPFs), 01 Nagaland